NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. RAMKUMAR.

16. Counsel for petitioner. R. RAMKUM
2. Anupawa Kumar Counsel for
for R. Parthacarathy Respondent

ORDER

Petitioner alongwith the counsel present. Counsel for respondent present. Both the counsel prayed time for making discussions in regard to the possibility of a settlement between the parties. Time extended at their request. Put up on 22.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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